POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF GOLDSTONE TECHNOLOGIES LIMITED

This Public Announcement is being issued by UTI Securities Limited (**"Manager to the Offer"**), on behalf of Goldstone Exports Limited (herein referred to as **"Acquirer"**) pursuant to Regulation 10 and in compliance with the Securities Exchange Board of India (Substantial Acquisition of Shares & Takeovers) Regulation, 1997 and subsequent amendments thereto (**"the SEBI (SAST) Regulations"**).

The details subsequent to the completion of the cash offer made vide revised public announcement dated March 30, 2007 under the SEBI (SAST) Regulations by the Acquirer to acquire 26,00,264 shares of face value of Rs. 10/- each representing 20% of fully paid up equity capital of Goldstone Technologies at an offer price of Rs. 24.01/- along with interest of Rs. 1.80/- per share are as under:

1. Name of the Target Company : Goldstone Technologies Limited
2. Name of Acquirer : Goldstone Exports Limited
3. Name of Manager to the offer : UTI Securities Limited
4. Name of the Registrar to the offer : Venture Capital & Corporate Investments Limited
5. Offer Details
   a. Date of opening of the offer : April 9, 2007
   b. Date of closure of the offer : April 28, 2007
6. Details of the acquisition

Sr. No.	Item	Proposed in the offer document		Actuals	
1	Offer price	24.01		24.01	
2	Share holding of acquirer (No & %) before MOU/P.A.	3419272 (26.30%)		3419272 (26.30%)	
3	Shares acquired by way of MOU or market purchases (No & %)	Nil (0.0%)		Nil (0.0%)	
4	Shares acquired in the open offer (No & %)	26,00,264 (20.00%)		600 (0.005%)	
5	Size of the open offer (No of shares multiplied by offer price per share)	Rs. 6,24,32,339		Rs. 14,406	
6	Shares acquired after P.A but before 7 working days prior to closure date, if any.(No & %)	N.A		Nil (0.00%)	
7	Post offer share holding of acquirer (No & %) (2+3+4+6)	60,19,536 (46.30%)		3419872 (26.30%)	
8.	Pre & Post offer share holding of public (No & %)	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
		94,57,674 (72.74%)	68,57,410 (52.74%)	94,57,674 (72.74%)	94,57,074 (72.74%)

7. Status of the escrow account, whether released or not : Released
8. Payment of interest, if any, to the shareholders along with the details thereof: Interest of Rs. 1.80 per share was paid to all the shareholders whose applications were accepted for the delay made in payment of consideration from the date mentioned in original public announcement.
9. Status of investor complaints received, if any: No Investor Complaints received regarding this open offer.
10. Acquirer accepts responsibility for the information contained in this announcement and for the fulfillment of their obligations under the SEBI (SAST) Regulations.

This Announcement would also be available on the SEBI's website *(www.sebi.gov.in)*

Issued on behalf of Acquirer by:
Manager to the Offer

UTI Securities
we make Investing easier

UTI SECURITIES LIMITED
[Subsidiary of Securities Trading Corporation of India Limited]
SEBI Regn. No. INM 000007458
Dheeraj Arma, I Floor, Anant Kanekar Marg, Bandra (East), Mumbai 400 051. Tel. Nos. (022) 67515826 Fax : (022) 67023194
Website : www.utisel.com Email : neetu.ranka@utisel.com **Contact Person: Ms. Neetu Ranka**

On behalf of the Acquirer
GOLDSTONE EXPORTS LIMITED
6/10 Shanti Niketan, New Delhi- 110024 Tel No (011) 24110561 Fax No. (011) 24111153 E Mail Id: sarma@goldstone.net

Date: June 1, 2007

Size: 20 x 12 sq cm